

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 21.08.2020			
Sr. No.	Case Type & No.	Title	Stage
1	Suit 2228/13	Wahid Vali Ahed Qureshi Vs MCGM	Arguments
2	Suit 2057/14 TA 58/2020	Vikram Navinchandra Shah Vs 1.Mcgm 2. Designated Officer	Arguments
3	Suit 8426/02	Vasant M Palkar Vs Mun Corpn Of Gr Bombay And Anr	Framing Issues
4	Suit 427/14 @ NM 1684/16 @ CS 105/2020 @ NM 4896/19	Mr. Nirmal R Jain Vs 1. Assistant Municipal Commissioner C Ward	NM hearing
5	Suit 1391/16 @ NM 2418/16	1.Usman Gani Mohamed Raja 2.Ismail Mohammed Lakdawala 3.Abdul Rab Sikandar Shaikh Vs MCGM	NM hearing
6	Suit 1891/16 @ NM 3815/16 @ NM 3109/16	Amina Abdul Gafoor Shaikh Vs 1.The Mcgm 2.The Assistant Municipal Commissioner B Ward	NM hearing
7	Suit 1282/16 @ NM 835/17	Sanjay Bhawarlal Kothari Vs 1.Mcgm 2.Assistant Engineer Building And Factory	NM reply
8	Suit 834/12 @ NM 611/2020	Leena Rustom Dalal Vs MCGM	NM reply
9	Suit 698/18 @ CS 990/19	Mrs. Saeeda Banu Fazlpur Vs MCGM	CS reply
10	Suit 697/18 @ CS 989/19	Mr. Shaikh Pervez Ahmed Vs MCGM	CS reply

**Sheristedar
(CR No.05)**

CITY CIVIL AND SESSIONS COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ASST SESSIONS JUDGE CRIMINAL CAUSE LIST DATED 21.08.2020			
Sr. No.	Case Type & No.	Title	Stage
1	SC 248/2020	The State of Maharashtra – Agripada Police Station Vs Umesh Keru Shelar and others 03	List of Witness
2	SC 305/2020	The State of Maharashtra-Bandra Police Station Vs Idris Akbar Khan	Report

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